

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7764/2014

RAVINDER KAUR GREWAL & ORS.

Appellant(s)

VERSUS

MANJIT KAUR & ORS.

Respondent(s)

Date : 05-03-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mr. Manoj Swarup, Sr. Adv.
Mr. Rishi Malhotra, Adv.
Mr. Utkarsh Singh, Adv.
Ms. Neelmani Pant, Adv.
Mr. Mohit Chaudhary, Adv.
Mr. Prem Malhotra, AOR

For Respondent(s)

Mr. Parveen Kumar Aggarwal, Adv.
Mr. Surinder Singh Pannu, Adv.
Mr. Abhishek Groever, Adv.
Mr. Pareekshit Bishnoi, Adv.
Mr. Nage Nanya, Adv.
Mr. Sanjay Jain, AORUPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

As prayed, two weeks' time is granted to the learned counsel for the appellants to file written submissions, and thereafter, two weeks' time is granted to the learned counsel for the respondents to file written submissions.

(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)

